

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 30/AM12
SCHDULED TO BE HELD ON 26.10.2011
(HELD ON 25.10.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 30/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 26.10.2011 (held on 25.10.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 29/AM12 held on 19.10.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-138	PLASTENE INDIA LTD.	Status: Approved
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Request: Clarification sought for by the firm for General Notes of Plastic Products and Invalidation letter for advance authorization Nos. 3710001402 dated 20.12.2010 and 3710001403 dated 20.12.2010.

Decision: D/o C&PC vide their OM No. 46011/50/2010-PC.II dated 10.10.2011 has given comments that “since it is a policy issue, office of DGFT may decide as per provisions of Foreign Trade Policy”.

2. The Committee considered the request of firm in light of General Notes of Plastic Product and it was observed that this Note does not make a mention about the applicability to only Advance Authorization. General Notes does not exclude Annual Advance Authorization from its purview and accordingly this General Note would be applicable for Annual Advance Authorizations as well.

3. However, before issue of this clarification, Norms Committee decided to submit file for approval of DG.

Case No. A-139	NC No.: 30/AM12 Dated: 25.10.2011	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11	04/24/40/125/AM11	0410116567 dated 24.08.2010

Request: Review of NC's decision taken by NC in its Meeting No. 10/AM12 held on 08.06.2011 against five advance authorizations.

08.06.2011

Decision: A copy of representation of firm was forwarded to D/o C&PC on 30.08.2011 followed by reminder on 21.10.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue D.O. letter at DDG level to Shri Sanjeev Kumar, Deputy Secretary (PC), D/o C&PC for furnishing comments expeditiously.

Deferred for three weeks.

Case No. A-140	M/s. UNIVERSAL MEDICAP LTD.			Status: Approved
NC No.: 30/AM12 Dated: 25.10.2011	01/87/162/00012/AM12/DES-VII			
Advance Licence No. and Date	3410017388 dated 14.11.2006	3410018288 dated 12.03.2007	3410019426 dated 14.08.2007	
	3410019686 dated 21.09.2007	3410020307 dated 11.12.2007	3410026272 dated 04.02.2010	
	3410026607 dated 16.03.2010	3410026606 dated 16.03.2010		

Request: Clarification regarding description of Export Product as per SION A-1674.

Decision: The Committee considered the case in light of firm's letter dated 07.10.2011 and written comments furnished by DIPP vide letter dated 25.10.2011. It was observed that the firm has supplied their export product "Rubber Stopper" to Pharmaceutical Industry. Hence, the Committee has no objection to the export product having been exported to the Pharmaceutical Industry under SION A-1674.

Case No. A-145	NC No.: 30/AM12 Dated: 25.10.2011	Status: Approved
FUTURA POLYESTERS LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/366/AM11	04/24/40/216/AM11	0410119163 dated 24.11.2010
01/87/50/122/AM12	04/24/40/20/AM12	0410125661 dated 05.07.2011

Request: Review of Norms Committee's decision taken in Meeting No. 23/AM12 held on 14.09.2011.

Decision: The Committee considered the request of firm and decided to amend the decision taken in earlier Norms Committee's Meeting No. 23/AM12 held on 14.09.2011. Accordingly following adhoc norms are **approved** for above two advance authorizations:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flame Retardant Chips (Futura TEXPET)	1 kg	1. PTA	0.803 kg
		2. MEG	0.324 kg
		3. Additive – UKANOL	0.122 kg
		4. Titanium Dioxide	0.003 kg

ONLINE CASES

Case No.: 8/15/87-ALC1/2011	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00109/AM12/	RLA File :03/94/040/01105/AM11/	Lic.No/Date: 0310633153 27.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39119090	62/0- DESMODUR L 75	1000000.000	K.G	133590240.00	2923200.00 US\$
				Total	133,590,240.00	2,923,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29291020	TOLUENE DIISOCYANTE (DISMODUR T 80)	590000.000	K.G	67407500.00	1475000.00 US\$	Value & Qty
2	29054100	TRI METHYLOL PROPANE	107000.000	K.G	12224750.00	267500.00 US\$	Value & Qty
3	29094100	DIETHYLENE GLYCOL	53000.000	K.G	6660775.00	145750.00 US\$	Value & Qty
4	29153100	ETHYL ACETATE	250000.000	K.G	28562500.00	625000.00 US\$	Value & Qty
				Total	114,855,525.00	2,513,250.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/23/2006-PC.II dated 10.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Desmodur L-75 (Aromatic Polyisocyanate based on	1 kg	1. Totuene Diisocyanate (Desmodur L-80)	0.590 kg

tolulene diisocyanate in Ethyl Acetate, Non-volatile content 75+/-2.0%)	2.	Tri Methyle Propane	0.107 kg
	3.	Diethylene Glycol	0.053 kg
	4.	Ethyl Acetate	0.250 kg

2	Case No.:1/21/87-ALC1/2011	Party Name:BA YER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00171/AM12/	RLA File :03/94/040/01104/AM11/	Lic.No/Date:0310633145 27.05.2011	Defer Date:16.11.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.10.2011. Comments of D/o C&PC are still awaited.			

	Case No.:3/13/87-ALC1/2011		Party Name:ZAHONERO INDIA PRIVATE LIMITED		Meet No/Date:30/87-ALC1/2011 25.10.2011		Status: Approved	
	HQ File :01/87/050/00082/AM12/		RLA File :05/24/040/00098/AM12/		Lic.No/Date:0510293734 16.06.2011		Defer Date:	
	Application: Request is for adhoc norms for following:							
Sl.No.		ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1		40082930	64/0- LATEX FOAM	62802.000	Sq. meter	11258611.00	250191.00 US\$	

				Total	11,258,611.00	250,191.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40021100	SYNTHETIC LATEX	31550.000	K.G	4458639.00	99081.00 US\$	Value & Qty
2	55161110	FABRIC PLAIN WAVE UNBLEACHED 45/55% - PES / VIS WIDTH 67" GSM 50-350	46520.000	Sq. meter	2156202.00	47915.00 US\$	Value & Qty
				Total	6,614,841.00	146,996.00	

Decision: According to the technical comments of DIPP dated 25.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Latex Foam	1 Sq. Meter	1. Synthetic Latex	0.479 kg
		2. Fabric Plain Wave Unbleached 45/55% - PES/vis WIDTH 67”GSM50-350	1.05 Sq. Meter content in export
Note: Applicant should account for average weight of export as 980 gms/sq. mts at the time of redemption of licence.			

Case No.:15/18/87-ALC1/2011	Party Name:POWERBAND INDUSTRIES PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00152/AM12/	RLA File :03/95/040/00211/AM12/	Lic.No/Date:0310638472 24.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	63/0- LLDPE Stretch Wrap Film	800000.000	K.G	68964672.00	1499232.00 US\$
				Total	68,964,672.00	1,499,232.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES	504000.000	K.G	33848640.00	735840.00 US\$	Value & Qty
2	39051290	METALLOCENE ETHYLENE HEXENE COPOLYMER	336000.000	K.G	26120640.00	567840.00 US\$	Value & Qty
				Total	59,969,280.00	1,303,680.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/76/2011-PC.II dated 17.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE Stretch Wrap Film	1 kg	1. LLDPE Granules	0.630 kg
		2. Metallocene Ethylene Hexene Copolymer	0.420 kg

Case No.:4/16/87-ALC1/2011	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00130/AM12/	RLA File :08/24/040/00371/AM11/	Lic.No/Date:0810101282 11.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS - 10500000 SETS	700000.000	K.G	73009424.00	1553392.00 US\$
				Total	73,009,424.00	1,553,392.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39269099	POLYETHYLENE UNLAMINATED FABRIC 40-130 GSM	373450.000	K.G	27385866.00	582678.00 US\$	Qty
2	39011000	LDPE GRANULES	373450.000	K.G	27385866.00	582678.00 US\$	Qty
3	32061101	TITANIUM DIOXIDE	13860.000	K.G	1316000.00	28000.00 US\$	Qty
4	32071900	COLOUR PIGMENT	2156.000	K.G	329000.00	7000.00 US\$	Qty
5	34049020	WAX	3542.000	K.G	394800.00	8400.00 US\$	Qty
6	32064100	U.V. STABLIZER	3542.000	K.G	3035025.00	64575.00 US\$	Qty
7	83081010	ALUMINIUM EYELETS (GROMETS) Condn.: - This licence issued under para 4.7 of H.B. for fixation of norms by ALC., New Delhi.	10605000.000	Set	3092600.00	65800.00 US\$	Qty
				Total	62,939,157.00	1,339,131.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/153/2006-PC.II dated 13.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheetings	1 kg	1. Polyethylene unlaminate Fabric 40-130 GSM	0.5093 kg
		2. LDPE Granules	0.5093 kg

		3. Titanium Dioxide	0.0189 kg
		4. Colour Pigment	0.0029 kg
		5. Wax	0.0048 kg
		6. U.V. Stabilizer	0.0048 kg
		7. Aluminium Eyelets (Gromets)	Net + 1%

6	Case No.:3/25/87-ALC1/2011	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00201/AM12/	RLA File :03/94/040/00333/AM12/	Lic.No/Date:0310642777 18.07.2011	Defer Date:09.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 15.09.2011. Comments of D/o C&PC are awaited.			

7	Case No.:8/25/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00206/AM12/	RLA File :08/24/040/00094/AM12/	Lic.No/Date:0810101531 18.07.2011	Defer Date:09.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2011. Comments of D/o C&PC are awaited.			

8	Case No.:3/27/87-ALC1/2011	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00216/AM12/	RLA File :03/94/040/00361/AM12/	Lic.No/Date:0310644789 27.07.2011	Defer Date:16.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 29.09.2011. Comments of D/o C&PC are awaited.			

9	Case No.:4/27/87-ALC1/2011	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00217/AM12/	RLA File :03/94/040/00362/AM12/	Lic.No/Date:0310644859 28.07.2011	Defer Date:16.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 29.09.2011. Comments of D/o C&PC are awaited.			

10	Case No.:8/27/87-ALC1/2011	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00221/AM12/	RLA File :34/24/040/00084/AM12/	Lic.No/Date:3410031117 01.08.2011	Defer Date:16.11.2011
	Decision: A D/L No. 46011/54/2010-PC.II dated 18.10.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm enclosing a copy of D/L giving 15 days time for submission of information.			

11	Case No.:5/27/87-ALC1/2011	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:09.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 29.09.2011. Comments of D/o C&PC are awaited.			

12	Case No.:1/24/87-ALC1/2011	Party Name:UNIPATCH RUBBER LTD.	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00192/AM12/	RLA File :05/24/040/00158/AM12/	Lic.No/Date:0510299508 11.08.2011	Defer Date:09.11.2011
	Decision: A copy of application has been forwarded to DIPP on 07.09.2011. Comments of DIPP are awaited.			

13	Case No.:1/30/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00227/AM12/	RLA File :03/94/040/00437/AM12/	Lic.No/Date:0310650490 25.08.2011	Defer Date:09.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 20.10.2011. Comments of D/o C&PC are awaited.			

14	Case No.:7/25/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00205/AM12/	RLA File :02/24/040/00078/AM12/	Lic.No/Date:0210164751 26.08.2011	Defer Date:16.11.2011
	Decision: A D/L No. 46011/91/2011-PC.II dated 13.10.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm enclosing a copy of D/L giving 15 days time for submission of information.			

15	Case No.:2/30/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00228/AM12/	RLA File :03/94/040/00482/AM12/	Lic.No/Date:0310650703 26.08.2011	Defer Date:16.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 20.10.2011. Comments of D/o C&PC are awaited.			

16	Case No.:9/27/87-ALC1/2011	Party Name:HLL LIFECARE LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00222/AM12/	RLA File :53/24/040/00010/AM12/	Lic.No/Date:5310013562 05.09.2011	Defer Date:09.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 29.09.2011. Comments of D/o C&PC are awaited.			

Case No.:7/30/87-ALC1/2011	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00233/AM12/	RLA File :05/23/040/00209/AM12/	Lic.No/Date:0510301245 05.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39201019	62/0- Printed Plastic Cards (38000000 Nos) Using Calendared Plastic Sheet PVC/ABS, PVC/AD 190 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron & other consumable i.e Printing Ink, UV Primer, UV Varnish, offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back) & Punching Tools	190.000	M.T	76000000.00	1652173.00 US\$
				Total	76,000,000.00	1,652,173.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39201019	SDK-1, heat resistant smart card material i.e Calendared Plastic Sheets PVC/ABS, PVC/AD) (80+/-10%, 320+/-10% & 800+/-10% Micron SDK-1)	266.000	M.T	33250180.00	722830.00 US\$	Value & Qty
2	32151190	Printing Inks (Consumable for Printing on Cards)	3990.000	K.G	5085070.00	110545.00 US\$	Value & Qty
3	32099090	UV Primer (Consumable for Coating on Cards)	3990.000	K.G	2394070.00	52045.00 US\$	Value & Qty
4	32099090	UV Varnish (Consumable for Coating on Cards)	3990.000	K.G	2394070.00	52045.00 US\$	Value & Qty
5	84439990	Water less offset Image Plates (Consumable for Printing Plates)	2280.000	Number	570170.00	12395.00 US\$	Value & Qty
6	34029041	Chemicals DP-1/PA-F (Consumable for washing of plate)	38.000	Litre	38180.00	830.00 US\$	Value & Qty
7	84439990	Printing RubberBlankets (Metal Back) (Consumable for printing purpose 525 x 414 MM (Thickness 1.63 MM +/- 5%)	418.000	Number	2527930.00	54955.00 US\$	Value & Qty

8	84612019	Punching Tools (Tools to cut Plastic Sheet)	19.000	Set	1520070.00	33045.00 US\$	Value & Qty
9	84439990	Doctor Blade (Consumable (1% of FOB value of Exports))	1900.000	Number	759966.00	16521.00 US\$	Value & Qty
10	84439990	Sealing Cheeks (Consumable (1% of FOB value of Exports))	3700.000	Number	759966.00	16521.00 US\$	Value & Qty
				Total	49,299,672.00	1,071,732.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 28/87-ALC1/2011 dated 12.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (for SIM Card GSM/CDMA)	1 kg	1. Relevant Calendared Plastic Sheets (PVC-ABS/ PVC-AD)	1.36 kg
		2. Printing Inks	0.020 kg
		3. UV Primer	0.011 kg
		4. UV Varnish	0.020 kg
		5. Water less offset Image Plates	0.01 Nos.
		6. Chemicals DP-1/PA-F	0.20 ml
		7. Printing Rubber Blankets (Metal Black)	0.002 No.
		8. Punching Tools / Doctor Blade /Sealing Cheeks	2% of FOB value of export

18	Case No.:7/27/87-ALC1/2011	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00220/AM12/	RLA File :07/24/040/00206/AM12/	Lic.No/Date:0710082067 06.09.2011	Defer Date:09.11.2011
Decision: A copy of application has been forwarded to D/o C&PC on 29.09.2011. Comments of D/o C&PC are awaited.				

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Case No.:10/27/87-ALC1/2011	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00223/AM12/	RLA File :04/24/040/00148/AM12/	Lic.No/Date:0410127915 09.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- PLASTIC TRAYS.	357200.000	K.G	73997552.00	1685593.40 US\$
				Total	73,997,552.00	1,685,593.40

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39031990	HIPS (High Impact Polystyrene).	380000.000	K.G	33122700.00	741000.00 US\$	Value & Qty
				Total	33,122,700.00	741,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/107/2008-PC.II dated 17.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Trays	1 kg	HIPS (High Impact Polystyrene) Granules	1.05 kg/kg content in the export product

Case No.: 4/30/87-ALC1/2011	Party Name:S & J GRANULATE SOLUTIONS PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00230/AM12/	RLA File :03/95/040/00495/AM12/	Lic.No/Date:0310654856 20.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40040000	62/0- RUBBER GRANULES	2199978.000	K.G	29700000.00	660000.00 US\$
				Total	29,700,000.00	660,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40040000	USED RUBBER TYRE (CUT/SHREDS)	4000000.000	K.G	9000000.00	200000.00 US\$	Value & Qty
				Total	9,000,000.00	200,000.00	

Decision: According to the technical comments of DIPP dated 25.10.2011, the Committee considered the recovery made in Steel Wire Pieces and Nylon Fluff and decided to **approve** the case with quantity of Import Entitlement of Used Tyres works out to 39,53,183.00 kgs.

Note: The Import Item is covered under ITC HS Code 40040000 which defined as ‘waste, pairings and scrap of rubber (other than hard rubber) and powders and granules obtained therefrom. According to the ITCHS Code scrap of rubber is a restricted item under import policy subject to condition that import of used rubber tyres with one cut in bead wire and import of used rubber tubes cut in two pieces, however, is free. The firm has not mentioned cut(s) in rubber tyres. Keeping in view the above policy provision, the Committee decided that Used Rubber Tyres (Cut/Shreds) imported under Advance Authorization must have one cut in bead wire.

Case No.:5/30/87-ALC1/2011	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00231/AM12/	RLA File :03/94/040/00538/AM12/	Lic.No/Date:0310654775 20.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40119900	62/0- AUTOMOBILE TYRES AND TUBES (IN PAIR) REINFORCED WITH NYLON TYRE CORD WARP SHEET OR RAYON TYRE CORD WARP SHEET AND BUTYL RUBBER.	6000000.000	K.G	1439659900.00	30927200.00 US\$
				Total	1,439,659,900.00	30,927,200.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	2505240.000	K.G	664727900.00	14279868.96 US\$	Qty
2	40022000	SYNTHETIC RUBBER : PBR	45600.000	K.G	11250200.00	241679.91 US\$	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	233220.000	K.G	53196300.00	1142777.66 US\$	Qty
4	40023900	BUTYL RUBBER	238440.000	K.G	63266500.00	1359108.49 US\$	Qty
5	28030010	CARBON BLACK	1302240.000	K.G	127300500.00	2734704.62 US\$	Qty
6	59021010	NYLON TYRE CORD FABRIC (DIPPED)	554520.000	K.G	172946500.00	3715284.64 US\$	Qty
7	72173020	BEAD WIRE	183360.000	K.G	14937000.00	320880.77 US\$	Qty
						371394.20	

8	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	79020.000	K.G	17288400.00	US\$	Qty
9	38121000	RUBBER CHEMICAL : ACCELERATOR	162600.000	K.G	35574400.00	764219.12 US\$	Qty
10	28429090	RUBBER CHEMICAL : RETARDERS	7800.000	K.G	1706500.00	36659.51 US\$	Qty
11	28170010	ZINC OXIDE	173820.000	K.G	23464800.00	504077.34 US\$	Qty
12	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	65820.000	K.G	7047000.00	151385.61 US\$	Qty
13	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	47100.000	K.G	7673800.00	164850.70 US\$	Qty
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	1920.000	K.G	312800.00	6719.66 US\$	Qty
15	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	373800.000	K.G	36540800.00	784979.59 US\$	Qty
16	38061090	MISCELLANEOUS CHEMICALS : TACKIFIERS	20340.000	K.G	3219200.00	69155.75 US\$	Qty
17	25030090	INSOLUBLE SULPHUR	5040.000	K.G	633500.00	13609.02 US\$	Qty
				Total	1,241,086,100.00	26,661,355.55	

Decision: According to the technical comments of DIPP dated 24.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyre and Tubes (in pairs) reinforced with Nylon TYRE Cord Warp Sheet Or Rayon Tyre Cord Warp Sheet and Butyl Rubber	100.00 kg	1. Natural Rubber	41.75 kg
		2. Synthetic Rubber: PBR	0.76 kg
		3. Synthetic Rubber: SBR-1502/1712/1723/1783	3.89 kg
		4. Butyl Rubber	3.97 kg
		5. Carbon Black	21.70 kg
		6. Nylon Tyre Cord Fabric (Dipped)	9.24 kg
		7. Bead Wire	3.06 kg
		8. Rubber Chemicals: Antioxidants	1.32 kg

			9. Rubber Chemicals: Accelerator	2.71 kg
			10. Rubber Chemicals: Retarders	0.13 kg
			11. Zinc Oxide	2.90 kg
			12. Misc. Chemicals: Stearic Acid	1.10 kg
			13. Misc. Chemicals: Microcrystalline Wax	0.79 kg
			14. Misc. Chemicals: Mould Release Agent	0.03 kg
			15. Misc. Chemicals: Plasticisers	6.23 kg
			16. Misc. Chemicals: Tackifiers	0.34 kg
			17. Insoluble Sulphur	0.08 kg

22	Case No.:2/27/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00215/AM12/	RLA File :31/83/040/00124/AM12/	Lic.No/Date:3110050483 21.09.2011	Defer Date:09.11.2011
	Decision: Jt. DGFT, Pune was requested through e-mail on 17.10.2011 to furnish application expeditiously. The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue reminder through e-mail to Jt. DGFT, Pune for sending the application expeditiously.			

	Case No.:8/30/87-ALC1/2011	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
	HQ File :01/87/050/00234/AM12/	RLA File :05/23/040/00227/AM12/	Lic.No/Date:0510303293 21.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	61/0- INSULATED PIPE SEALS OF VARIOUS SIZES CONTAINING: HOT MELT SEALANT STRIP 60,000 METER	60000.000	Meter	7645000.00	100000.00 Pound Sterling
				Total	7,645,000.00	100,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39205199	Hot Melt Sealant Strip with Silicon Release Paper W = 33 mm + AND - 3 mm and THK = 1.4 mm + AND - 0.2 mm	63000.000	Meter	1987700.00	26000.00 Pound Sterling	Value & Qty
				Total	1,987,700.00	26,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2010 dated 21.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Insulated Pipe Seals of various sizes	1 No. / Meter	Hot Melt Sealant Strip with Silicon Release Paper (Width = 33mm +/- 3mm, Thickness 1.4mm +/- 0.2mm)	1.05 Meter/Meter content in export product

Case No.:9/30/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved
HQ File :01/87/050/00235/AM12/	RLA File :08/24/040/00145/AM12/	Lic.No/Date:0810103810	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 60 +/- 2%)	96000.000	K.G	6768000.00	144000.00 US\$
				Total	6,768,000.00	144,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	18624.000	K.G	1222000.00	26000.00 US\$	Qty
2	29173500	Phthalic Anhydride	27840.000	K.G	1598000.00	34000.00 US\$	Qty
3	29054500	Glycerine	17184.000	K.G	517000.00	11000.00 US\$	Qty
4	29023000	Toluene This licence issued under para 4.7 of HB vol.i 2009-14 for fixation of norms by ALC New Delhi	40320.000	K.G	2397000.00	51000.00 US\$	Qty
				Total	5,734,000.00	122,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2010 dated 21.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

25	Case No.:3/30/87-ALC1/2011	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00229/AM12/	RLA File :03/95/040/00331/AM12/	Lic.No/Date:0310655415 22.09.2011	Defer Date:16.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 20.10.2011. Comments of D/o C&PC are awaited.			

26	Case No.:11/27/87-ALC1/2011	Party Name:KULODAY PLASTOMERS PVT.LTD.,	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00224/AM12/	RLA File :03/94/040/00546/AM12/	Lic.No/Date:0310656122 26.09.2011	Defer Date:16.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2011. Comments of D/o C&PC are awaited.			

Case No.:12/27/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Approved			
HQ File :01/87/050/00225/AM12/	RLA File :31/83/040/00108/AM12/	Lic.No/Date:3110050634 27.09.2011	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		63/0- AKULON K222 KGV4 H GREY				

1	39081010	20% GLASS FIBER REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN GREY COLOUR	5000.000	K.G	930000.00	21184.51 US\$
				Total	930,000.00	21,184.51

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS/GRANULES	3349.500	K.G	565951.62	12661.11 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND)	1030.000	K.G	51565.92	1153.60 US\$	Value & Qty
3	32064990	MASTERBATCH	51.500	K.G	14940.30	334.24 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	618.000	K.G	53867.97	1205.10 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	101.000	K.G	8171.61	182.81 US\$	Value & Qty
				Total	694,497.42	15,536.86	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber/Mineral Reinforced Flame Retardant Nylon-6 Compound (AKULON K 222 KGV4 H GREY)	1 kg	1. Nylon 6 Chips/Granules	0.6699 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Master Batch/Colourant	0.0103 kg
		4. Melamine Cynurate	0.1236 kg
		5. Calcium Stearate	0.0202 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

28	Case No.:6/30/87-ALC1/2011	Party Name:BILCARE LIMITED	Meet No/Date:30/87-ALC1/2011 25.10.2011	Status: Deferred
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:16.11.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
